# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.84/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.82/2015
NAME OF THE COMPANY	Achala Gold Agritech Investments Ltd
NAME OF THE PETITIONER(S)	U V Hari Prasada Raju & (5) Others
NAME OF THE RESPONDENT(S)	Achala Gold Agritech Investments Ltd & Others
UNDER SECTION	397/398

### **Counsel for Petitioner(s):**

Name of	the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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	15.			

### Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chiclanterom	Pcs	9849056652	<u>J</u>

#### **ORDER**

Heard Mr.V.Venkata Rami Reddy, Learned Counsel for Petitioner and Mr.S.Chidambaram, Learned Counsel for Respondent.

At the request of both the Counsels, case is posted to 19.12.2017.

Member (T)

Member (J)

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